



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that on 03.11.2021 (Wednesday):

1. The Single Bench of Hon'ble Mr. Justice Ajit Borthakur will not sit.
2. Item nos. 1 to 12, 14 to 73 and 94, 96 to 100 listed Before the Single Bench of Hon'ble Mr. Justice Ajit Borthakur will be taken up by Hon'ble Mr. Justice Soumitra Saikia.
3. Item nos. 74 to 93 and 95 listed Before the Single Bench of Hon'ble Mr. Justice Ajit Borthakur will be taken up by Hon'ble Mr. Justice Parthiv Jyoti Saikia.
4. Rest of the matters are deferred and will be notified later on.
5. Matters listed before the Single Bench of Hon'ble Mr. Justice Soumitra Saikia are deferred. Any urgent matters listed before the said Hon'ble Bench may be mentioned before the Single Bench of Hon'ble Mr. Justice Manish Choudhury.

BY ORDER

Dated Guwahati, the 2nd November, 2021.



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[WEDNESDAY, THE 3RD DAY OF NOVEMBER, 2021]

[AT 3:00 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 2:45 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE N. KOTISWAR SINGH

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA

HON'BLE MR. JUSTICE HITESH KUMAR SARMA

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE NANI TAGIA

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HON'BLE MR. JUSTICE KAKHETO SEMA

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MRS. JUSTICE MALASRI NANDI

AND

HON'BLE MRS. JUSTICE MARLI VANKUNG

(SITTING IN THE COURT NO. 1 (NEW BLOCK))

FAREWELL ADDRESS

(THROUGH REMOTE VC)

TO

HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

ON THE OCCASION OF LAYING DOWN OF HIS LORDSHIP'S OFFICE

BY

LEGAL FRATERNITY

A. ORDER OF REFERENCE:

- | | | |
|---------------------------------|---|---|
| 1. MR S.N. SARMA | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION. |
| 2. MR. SATYADHAR MATAK | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION |
| 3. MR. P.D. NAIR | : | VICE-CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM. |
| 4. MR. DEVAJIT SAIKIA | : | ADVOCATE GENERAL, ASSAM. |
| 5. MR. DIGANTA DAS | : | ADVOCATE GENERAL, MIZORAM |
| 6. MR. TANMAY JYOTI MAHANTA | : | STANDING COUNSEL, GAUHATI HIGH COURT |
| 7. MR. B.D. GOSWAMI | : | ADDL. ADVOCATE GENERAL, ARUNACHAL PRADESH |
| 8. MR. RANJIT KR. DEB CHOUDHURY | : | ASST. S.G.I |
| 9. MS. M.KECHII | : | G.A., NAGALAND |

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

C. REPLY BY HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

INTERESTED PERSON(S) WHO DESIRE TO WITNESS THE FAREWELL REFERENCE MAY VISIT THE FOLLOWING LINK:

<https://youtu.be/QeXsz-OJQWA>